Colleges which handles open-heart or cardio vascular surgery.

Unemployed Doctors

3888. SHRI C. K. CHANDRAPPAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that 3000 doctors are unemployed in India;
 - (b) if so, the reasons therefor; and
- (c) the measures adopted to find solution for it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPA-DHYAYA): (a) and (b). Since there is an over all shortage of doctors in the country particularly in rural areas, there ought to be no unemployment. As in December, 1970, 280 Health Centres were without doctors and in many others there is only one doctor as against two required. In District Sub-Divisional and Taluk/Tehsil hospitals also there is shortage of doctors, particularly of specialists in the District Hospitals. Because of reluctance on the part of doctors to serve in the rural areas, medical graduates may be finding it difficult to obtain full employment in urban areas.

(e) Suitable remedial measures are being taken to encourage doctors to serve in rural hospitals and dispersaries. Increased emoluments by way of special allowance, better facilities of living and working accommodation with adequate drinking water, sanitary arrangements and all weather approach roads to Primary Health Centres or Sub-Centres are contemplated, The former Minister for Health, Family Planning, Works, Housing and Urban Development (Shri K. K. Shah) had also issued an appeal to the doctors in the country to render service in the rural areas.

Memorandum From Workers of Government of India Press, Coimbatere

3889. SHRI DINESH JOARDER: SHRI A. K. SAHA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received any memorandum from the workers of the

Government of India Press, Coimbatore against the high-handedness of the General Manager of the same Press;

- (b) if so, the main features thereof; and
- (c) the steps taken by Government to redress their grievances?

THE MINISTER OF STAPE IN THE MINISTRY OF WORKS AND HOUSING (SARI I. K. GUJRAL): (a) and (b). A representation dated the 8th May, 1971 was received from the Government of India Press workers Union Coimbatore, communicating a Resolution of the General Body of the Union that Relay Fasting would be commenced from 14th May, 1971 until their demands were conceded. The demands related to:

- (i) reinstatement of all the employees who were suspended for "legitimate Union activities";
- (ii) probe into the "mismanagement and maladministration" of the Manager of the Press; and
- (iii) immediate transfer of the Manager of the Press and the Assistant Manager (Adma.) of the Press.
- (c) Grievance (i) will be looked into in the course of the disciplinary proceedings currently being taken against certain workers. The representation does not provide sufficient grounds to take action under (fi) and (iii).

Supply of Facts by Indian Embassies to Arab Countries About Bangla Desh Refugees in India

3890 SHRI BISHWANATH JHUNJHUNWALA: SHRI RAJ DEG SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian Embassies in the Arab countries have given adequate publicity to the facts of constant refugee inflix from Bangia Desh, the budget allocations made in the budget, deaths reported in camps and the story of rafugees in camps in India:
- (b) if so, what has been the response to the Arab press and in how many papers these have been published; and
- (c) if such publicity material has not been issued by our Embassies, the reasons therefor?